

COURT-I

In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 126 OF 2016 &
IA NO. 282 OF 2016

Dated: 18th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Odisha Power Generation Corporation Ltd. ...Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Deep Rao

Counsel for the Respondent(s) : Mr. Prashanto Chandra Sen
Mr. Rutwik Panda and
Ms. Anshu Malik for R-1

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-2

Mr. Arunav Patnaik
Mr. Shikhar Saha for R-3

ORDER

We have heard learned counsel for respondent No. 2.

List the matter for further hearing on **22.11.2016 at 2.30 p.m.**

(I. J. Kapoor)
Technical Member
mk/vt

(Justice Ranjana P. Desai)
Chairperson